

Fencing along Indo-Bangladesh and Indo-Pak borders

2259. SHRI RAASHID ALVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether fencing of borders between India and Bangladesh and India and Pakistan has been completed; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Out of the sanctioned fencing of 3436 km along Indo-Bangladesh border, approximately, 2435 km of fencing has been completed. Similarly, along Indo-Pak border 1926 km of fencing has been completed against the sanctioned stretch of 2044 km.

Due to various constraints like delay in land acquisition, erection of fencing within 150 yards of international border, statutory clearances under Wild Life and Forest Act, public protest and factors like inundation of water in alignment of fencing in Gujarat, the project works have been affected.

The scheduled date for completion of the fencing projects is March, 2012.

Low outlay under MPF to Gujarat

2260. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the outlay to the State of Gujarat under the Centrally sponsored scheme of Modernisation of Police Forces (MPF) is very low vis-a-vis previous years; and

(b) if so, the action taken by the Union Government for providing adequate funds for modernisation of police in Gujarat in view of State's strategic location on border?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) No, Sir. The year-wise details of Central funds released to Gujarat under MPF scheme during the last three years and the current financial year, 2010-11 is as follows:

Year	Amount released (Rupees in crore)
2007-08	51.90
2008-09	48.02
2009-10	52.18
2010-11	51.88

(as on 14-03-2011)

The Central Government has been supplementing the efforts of State Government in modernizing its police forces by providing financial assistance under the MPF Scheme. The Central assistance to States, including Gujarat, under the Scheme is determined keeping in view, inter-alia, demands and security scenario in other States, utilization of funds by the concerned State and overall availability of funds under the Scheme as per the allocations received from the Ministry of Finance. Since the financial year 2005-06, funds are also provided to Gujarat for meeting the specific policing requirements of desert areas and Mega city of Ahmedabad within the overall allocation made to the State under the MPF Scheme.

Quick verification of Indians in foreign jails

2261. SHRI SYED AZEEZ PASHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has noted the need to ensure that passport and verification of antecedents and citizenship details are efficiently sent to our Missions to facilitate early release of Indians in foreign jails; and

(b) whether it is a fact that it takes two months or more for Government to respond?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per information available, nationality verification is completed by the State Governments in most of the cases, where full identifying particulars are available, within a period of 45 to 60 days. Suitable steps are taken by the State Governments to complete the process as expeditiously as possible.

Illegal infiltration of chinese nationals

2262. SHRIMATI SHO BHANA BHARTIA: Will the Minister of HOME AFFAIRS be pleased to state: